

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Appeal No. 182(ND)/2017
(Appeal No. 29/2017)**

In the matter of:

M/s. Pivot Merchandise & Apparel Pvt. Ltd.**Appellant**
Vs.
Registrar of Companies
....**Respondent**

Under Section: 252(3)

25.07.2018

Order delivered on

CORAM

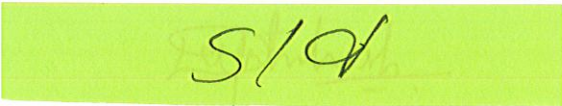
**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Mr. Mukesh Kumar Dukia, CS
For the Respondent : Mr. Gopal Singh, DROC
Stg. Counsel for ITD : Ms. Easha Kadian for Ms. Lakshmi
Gurung, Stng. Counsel

ORDER

Learned Company Secretary for the appellant states that the additional document are filed today and the copy in advance is served to both the departments. Pleadings are complete. For final hearing on 02.08.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**